

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 1 of 2012

Dated: 13th August, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Indian Oil Corporation Ltd. Appellant (s)

Versus

**Gujarat State Petroleum Corporation ... Respondent (s)
& Anr.**

Counsel for the Appellant (s): Mr. Rajat Navet

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.,
Mr. Piyush Joshi,
Ms. Nimisha Dutta,
Ms. Sumiti Yadava and
Mr. Aspi Kapadia for R-1
Mr. Sanjeev Kumar,
Mr. Ankit Jain and
Mr. Raghu Nayyar for R-2
Mr. I.S. Alag,
Mr. J.S. Bindra,
Mr. Rishabh Bhutani and
Mr. Rakesh Diwan for PNGRB

Appeal No. 2 of 2012

**Bharat Petroleum Corporation Appellant (s)
& Anr.**

Versus

**Gujarat State Petroleum Corporation ... Respondent (s)
& Ors.**

Counsel for the Appellant (s): Mr. Rajat Navet

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.,
Mr. Piyush Joshi,
Ms. Nimisha Dutta,
Ms. Sumiti Yadava and
Mr. Aspi Kapadia for R-1
Mr. Sanjeev Kumar,
Mr. Ankit Jain and
Mr. Raghu Nayyar for R-2
Mr. I.S. Alag,
Mr. J.S. Bindra,
Mr. Rishabh Bhutani and
Mr. Rakesh Diwan for PNGRB

Appeal No. 5 of 2012

Gail India Limited

.... Appellant (s)

Versus

**Gujarat State Petroleum Corporation
Ltd. & Ors.**

... Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Ankit Jain for GAIL

Counsel for the Respondent(s): Mr. Rajat Navet for IOCL and BPCL
Mr. C.S. Vaidyanathan, Sr. Adv.,
Mr. Piyush Joshi,
Ms. Nimisha Dutta,
Ms. Sumiti Yadava and
Mr. Aspi Kapadia for R-1
Mr. I.S. Alag,
Mr. J.S. Bindra,
Mr. Rishabh Bhutani and
Mr. Rakesh Diwan for PNGRB

Appeal No. 7 of 2012

**Gujarat State Petroleum Corporation
Ltd.**

.... Appellant (s)

Versus

Gail India Limited & Ors.**... Respondent (s)**

Counsel for the Appellant (s): Mr. C.S. Vaidyanathan, Sr. Adv.,
Mr. Piyush Joshi,
Ms. Nimisha Dutta,
Ms. Sumiti Yadava and
Mr. Aspi Kapadia for GSPCL

Counsel for the Respondent (s): Mr. Ankit Jain for GAIL
Mr. Rajat Navet for IOCL and BPCL
Mr. I.S. Alag,
Mr. Rishabh Bhutani,
Mr. J.S, Bindra and
Mr. R. Diwan for PNGRB

ORDER

Mr. C.S. Vaidyanathan, the learned senior counsel for the Respondent has argued the matter.

Post the matter for further hearing on **5.9.2012 and 6.9.2012 at 2.30 p.m.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

ak/rt